

# LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION, 2018

# LIST OF UNSTARRED QUESTIONS FOR ANSWER ON 2<sup>nd</sup> August, 2018

# TOTAL NO. OF QUESTIONS:88

DEPARTMENTS INDEX	
ADMINISTRATIVE REFORMS	017
AIRPORT	016, 055
CIVIL AVIATION	013
FISHERIES	001, 002, 003, 004, 005, 028, 051, 058, 061, 065
GENERAL ADMINISTRATION	009, 010, 022, 041, 045, 048
NRI AFFAIRS	012, 062
PERSONNEL	006, 029, 049, 057
<b>PRINTING &amp; STATIONARY</b>	014
SPORTS & YOUTH AFFAIRS	007, 008, 034, 042, 043, 046, 050, 063, 081, 083, 084, 088
TOURISM	015, 018, 019, 020, 021, 023, 024, 025, 026, 030, 031, 032,
	033, 035, 036, 037, 038, 039, 040, 044, 052, 053, 056, 059,
	074, 079, 080, 082, 085
WATER RESOURCES	011, 027, 047, 054, 060, 064, 066, 067, 068, 069, 070, 071,
	072, 073, 075, 076, 077, 078, 086, 087

MEMBERS INDEX		
	MEMBERS	QUESTION NOS.
1	Shri Aleixo Lourenco	001, 002, 003, 004, 005, 006, 007, 008, 009, 010, 011, 012, 013, 014, 015
2	Shri. Antonio Fernandes	016, 017, 018
3	Shri.Chandrakant	019, 020, 021, 022, 023, 024, 025, 026, 027, 028, 029
	Kavlekar	
4	Shri. Churchill Alemao	030
5	Shri. Dayanand Sopte	031
6	Shri. Digambar Kamat	032, 033, 034, 035, 036, 037, 038, 039, 040, 041, 042,
		043, 044, 045
7	Shri. Francisco Silveira	046, 047, 048
8	Shri. Filipe Rodrigues	049, 050, 051,
9	Shri. Isidore Fernandis	052, 053, 054, 055, 056, 057, 058, 059, 060, 061, 062,
		063
10	Shri. Milind Naik	064, 065
11	Shri. Prasad Gaonkar	066, 067, 068, 069, 070, 071, 072, 073, 074, 075, 076,
		077, 078, 079, 080, 081
12	Shri. Pravin Zantye	082, 083, 084, 085
	Shri. Rajesh Patnekar	086, 087
13		
14	Shri. Wilfred D'sa	088



#### LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION, 2018

# LIST OF UNSTARRED QUESTIONS FOR ANSWER ON 2<sup>nd</sup> August, 2018

#### SHRI ALEIXO REGINALDO LOURENCO <u>FISH IMPORT FROM OTHER STATES</u>

- 001. WILL the Minister for Fisheries be pleased to state:
  - (a) the amount of fish being imported into Goa from other States;
  - (b) whether the Department is keeping track of the number of trucks entering the State with the amount of fish, if so, furnish details; and
  - (c) whether the Government is aware of the fact that the imported fish is leading to a loss of business to our local Raponkar whose fish arrives in the market a few hours later than the imported fish, if so, the steps the Government is taking to ensure that our local fishermen get the best price?

#### SHRI ALEIXO REGINALDO LOURENCO SCHEMES FOR TRADITIONAL FISHERMAN

- 002. WILL the Minister for Fisheries be pleased to state:
  - (a) the number of traditional fisherman that are registered with fisheries Department till date to avail the benefits of the various schemes introduced by the Government with the details of all such schemes;
  - (b) the criteria that has been laid by the Government for the traditional fisherman to avail various schemes;
  - (c) the number of fisherman that have availed this scheme, with details such as their names, addresses, name of the scheme and the amount disbursed to them as on date; and
  - (d) the number of subsidies and the amount sanctioned to them?

# SHRI ALEIXO REGINALDO LOURENCO <u>NATIONAL WELFARE FUND</u>

- 003. WILL the Minister for Fisheries be pleased to state:
  - (a) the status of the assurance given in the last 2017-2018 Budget Speech that a provision of Rs. 90 lacs has been made for National Welfare Fund, along with the status of this Fund and the way it is used or rolled out as on date;
  - (b) whether there are any recipients in receipt of some amount from this fund as on date, if so, furnish details; and
  - (c) the name of the beneficiaries of the National Welfare Fund under Fisheries Department with the way fund is being utilized as on date?

#### SHRI ALEIXO REGINALDO LOURENCO CENTRAL FUND FOR FISHING JETTIES

- 004. WILL the Minister for Fisheries be pleased to state:
  - (a) whether the Central Government has provided any central fund for modification and improvement of various fishing jetties in the State and also for new jetties, if so, the details thereof;
  - (b) if not, reasons for not proposing the same; and
  - (c) whether the Government will prepare the proposal in the future?

#### SHRI ALEIXO REGINALDO LOURENCO SUBSIDISED FISH IN FISH STALLS IN THE STATE

- 005. WILL the Minister for Personnel be pleased to state:
  - (a) whether the Government had assured that subsidized fish would be made available at Fish Stalls in the State to the common people;
  - (b) if so, the number of stalls opened in the State, with their details location-wise, tonnage of fish sold as on date through this outlets;
  - (c) if not, the reasons thereof;
  - (d) the proposed plan and time frame within which the stalls will be functional; and
  - (e) the total expenditure incurred on fish sold in the State and exported with details thereof?

#### SHRI ALEIXO REGINALDO LOURENCO <u>NUMBER OF POSTS UNDER OBC, ST,SC AND DISABLE</u> <u>CATEGORIES</u>

- 006. WILL the Minister for Personnel be pleased to state:
  - (a) the total number of posts;

- (b) the number of posts filled on regular basis;
- (c) the number of posts which are permanent in nature but filled on contract basis/daily wage bases;
- (d) the number of posts which are temporary in nature but filled on contract basis; and
- (e) the number of posts vacant under general, OBC, ST, SC, Disable and other categories?

#### SHRI ALEIXO REGINALDO LOURENCO <u>FATORDA STADIUM JOGGERS TRACK</u> (CONSTRUCTION/RENOVATION OF TRACK AND INSTALLATION OF RUBBER/SYNTHETIC TURF)

- 007. WILL the Minister for Sports & Youth Affairs be pleased to state:
  - (a) furnish the copy of the work order for recent construction/ renovation of joggers track since 1/1/2017;
  - (b) the copy of post completing certificate and audit/inspection report of the work done after the contractor had completed the works;
  - (c) whether the work of constructing the rubber turf has been done as per specifications, if not, the reasons thereof; and
  - (d) the details of payment made to the contractor till date?

# SHRI ALEIXO REGINALDO LOURENCO SWIMMING POOL AT FATORDA STADIUM

- 008. WILL the Minister for Sports & Youth Affairs be pleased to state:
  - (a) whether the Government is aware that swimming pool at Fatorda is in very bad shape; if so, furnish details of repairs required to be undertaken on priority basis;
  - (b) whether the Government has finalized any Consultant for reconstructing the swimming pool, if so, furnish details with name of the Consultant, date of appointment, terms of reference, time period given for preparing and tendering the work;
  - (c) whether the Government has acquired any additional land near the Fatorda Sports Complex, if so, furnish details of land acquired;
  - (d) the time frame by which the work of swimming pool will commence; and
  - (e) the number of swimmers who uses the pool in a year?

#### SHRI ALEIXO REGINALD LOURENCO <u>ACCOMMODATION AVAILABLE WITH THE STATE</u> GOVERNEMENT

009. WILL the Minister for General Administration be pleased to state:

- (a) the details of the different types of accommodation available with the State Government for its employees;
- (b) the category wise number of various quarter available in Porvorim and Altinho Panaji;
- (c) whether there is any plan of Government to increase the number of quarters/accommodation for its employees in other areas, if yes, furnish details;
- (d) the total number of Government servants availing Government accommodation as on date, category wise and their location;
- (e) the time period for the Government servant can retain Government accommodation after his / her retirement on superannuation with details thereof;
- (f) whether there is any case of Government servant who has not surrendered his/ her Government accommodation on his/her retirement with action the Government has taken in such cases with details thereof?

# SHRI ALEIXO REGINALD LOURENCO <u>THE FUNCTION OF GOA SADAN</u>

- 010. WILL the Minister for General Administration be pleased to state:
  - (a) since when Goa sadan is functioning in new Delhi;
  - (b) name the present resident Commissioner in Goa sadan and functioning of resident Commissioner Goa Sadan Delhi with details thereof;
  - (c) the number of staff posted in Goa Sadan and the number of are Goenkars;
  - (d) total number of AC and Non AC rooms and AC and Non AC dormitories available in Goa Sadan ;
  - (e) whether there is separate dormitory for male and females with details thereof;
  - (f) whether there is any suite available in Goa sadan, if yes who intend to have it,
  - (g) the facilities available for the private person who take accommodation in Goa sadan during check in and check out time, with details;
  - (h) whether a needy Goenkar can avail accommodation during emergency, if so, the formalities one has to complete;

(i) the canteen facilities available at Goa Sadan of Goan cuisine or any cuisine with details thereof?

#### SHRI ALEIXO REGINALD LOURENCO <u>RAILWAY OVER BRIDGE AT MAIMOLLEM VASCO</u>

- 011. WILL the Minister for Water Resources be pleased to state:
  - (a) whether the WRD has undertaken any work near Railway over bridge at Maimollem Vasco da Gama;
  - (b) if so, details thereof;
  - (c) whether the said work involves filling up of low-lying paddy field;
  - (d) if so, whether any study was conducted to ascertain the adverse impact of the filling of said low lying paddy field on surrounding areas with the details thereof?

#### SHRI ALEIXO REGINALD LOURENCO <u>NUMBER OF MISSING ON BOARD SHIPS</u>

- 012. WILL the Minister for NRI Affairs be pleased to state:
  - (a) the number of people have been missing on board cargo/ passenger ship with the status of these persons since 2012, and the steps taken by the Department till date;
  - (b) whether any other cell has a right to bring people who are stranded due to job or any other reason?

#### SHRI ALEIXO REGINALD LOURENCO <u>APPONITMENT OF REGULAR AND CONTRACT STAFF</u>

- 013. WILL the Minister for Civil Aviation be pleased to state:
  - (a) the details of all regular and contract staff employed by Department for last three years; and
  - (b) the sanctioned strength of all post as per RR's in case any vacancies exist, the time frame within which these will be filled?

#### SHRI ALEIXO REGINALD LOURENCO TRANSLATIONS OF PORTUGUESE LAWS

- 014. WILL the Minister for Printing & Stationery be pleased to state:
  - (a) whether the Government has printed the translations of all the Portuguese laws and decrees that are still applicable in the state Goa;
  - (b) if so, the details of Acts and Decrees that have been translated;

- (c) whether booklets in respects of central and Government scheme are printed and published for the benefit of the general public, if so, the details thereof during the last 5 years till date;
- (d) whether Government has any intentions to make the booklets available to the MLA's the VIPs and Municipalities;
- (e) if so, details thereof?

#### SHRI ALEIXO REGINALD LOURENCO <u>RENOVATION AND UPGRADATION OF SPRING</u>

- 015. WILL the Minister for Tourism be pleased to state:
  - (a) furnish the copies of the application / tenders received by the Tourism Department towards renovation and up gradation of spring and tunnel and surrounding areas of Boca-De-Vaca, Panaji since year 2012, resolution passed inviting tenders and source of invitation;
  - (b) the Copies of valid registration certificate, of completion of similar projects/ works submitted by the contractors, work order issued by Department and cost of the project;
  - (c) the details of the payment towards the project made by the Department and status of same as on date; and
  - (d) furnish copies of the bills submitted by the controls, certificate of utilization of said amount obtained from concerned authority, noting put up approving said payment?

#### SHRI ANTONIO FERNANDES

# MOPA AIRPORT

- 016. WILL the Minister for Airports be pleased to state:
  - (a) the various types of job opportunities which will be created once the MOPA airport becomes operational or which exist on other airports in India, furnish the details of types of jobs, qualifications required, experience required approximate number of various types of jobs which will be created; and
  - (b) presently there is facility to study and get experience for these courses in Goa?

#### SHRI ANTONIO FERNANDES

#### **SELF CERTIFICATES**

- 017. Will the Minister for Administrative Reforms be pleased to state:
  - (a) whether there is any circular issued by the Department dated 29<sup>th</sup> October 2013 on self-certification by the applicant/stakeholder;

- (b) if so, whether all the Government Departments/Offices/ Authority/ Corporations/Municipalities/Panchayats etc. have knowledge of the same;
- (c) if so, the action Government will take on those who still ask for notarized certificates; and
- (d) whether it applies to only certificates or also to documents which have to be sometimes filed in various courts of law; and
- (e) if so, furnish the details thereof?

#### SHRI ANTONIO FERNANDES

#### NIGHT MARKET

018. Will the Minister for Tourism be pleased to state:

- (a) the various night markets held in different parts of Goa for local and tourist;
- (b) furnish the details of each markets separately;
- (c) furnish the detail of locations, their names of the owners and land owners along with land survey numbers, type of land area, year since the market has started, types of the activities held along with timing of each market;
- (d) the details of various licenses, NOC required and amount of various fees paid yearly,
- (e) the details of the various types of complaints received against each night markets;
- (f) furnish the details with the names of complainants and nature of complaint received during the past three years;
- (g) the details of the approximate crowd turnover per night at each market and various type of help extended by the Government departments; and
- (h) whether the same is extended free?

#### SHRI CHANDRAKANT KAVALEKAR <u>HIRING OF VEHICLES BY GTDC</u>

- 019. Will the Minister for Tourism be pleased to state:
  - (a) whether the GTDC has been hiring vehicles for different purposes the transport section of the Corporation is also hiring vehicles;
  - (b) the details of the services provides to other Corporations and Departments of the Government;
  - (c) the details of the primary function and responsibility of the transport section;
  - (d) the details since when the transport section facility is extended to other Departments and Corporations;

- (e) the number of Departments and Corporations or other offices that have availed this facility;
- (f) furnish the details of the benefits to GTDC in extending/providing vehicle hiring services to other Government /Corporations;
- (g) whether the vehicle hiring is misused by the employees/ authorities of GTDC to benefit themselves or their relatives or their friends;
- (h) whether the GTDC has inquired and verified about the relation and nexus between GTDC transport section or other authorities and the contractors supplying the vehicles and drivers;
- (i) whether the authorities are using their own private vehicles through these appointed/selected contractors and claiming benefits in third parties name;
- (j) whether the Government would direct vigilance to inquire and investigate alleged transport scam of GTDC; and
- (k) whether the financial records of the authorities concerned to GTDC transport scam would be checked thoroughly?

# SHRI CHANDRAKANT KAVALEKAR <u>FUNDS RECEIVED BY TOURISM DEPARTMENT</u>

- 020. Will the Minister for Tourism be pleased to state:
  - (a) whether the tourism Department and GTDC have been spending the funds in different area of Goa for promotion of tourism related activities and infrastructure;
  - (b) if so, furnish the details thereof;
  - (c) furnish the details of the funds, grants, schemes, aid and financial support received by the Government or GTDC since 01/04/2012 till date;
  - (d) furnish the details of expenditure incurred in implementing projects, infrastructure, promotion, etc. as per the location yearly basis since 01/04/2012 till date;
  - (e) whether the electrical high mast has been erected, installed and commissioned by the Government or Corporation at Quepem municipal garden;
  - (f) if so, furnish the details of the responsible for the maintenance, repair and upgrading of this high mast;
  - (g) furnish the details as well as the copy of the documents in terms of date of installation, maintenance/warranty period, supplier party details, job certification, handing over correspondence, etc.;
  - (h) whether it is handed over to Electricity or Municipality; and
  - (i) if so, furnish the details thereof?

#### SHRI CHANDRAKANT KAVALEKAR <u>EXPLORING BEACHES IN QUEPEM CONSTITUENCY</u>

- 021. Will the Minister for Tourism be pleased to state:
  - (a) whether the Government is serious in exploring the beaches in the Quepem Constituency as a tourist destination;
  - (b) if so, furnish the details thereof;
  - (c) whether the Government made any progress in ensuring proper access to the beaches and infrastructure like public changing rooms, public washroom cum toilets, railings, walking tracks, nallahs, retaining /protection walls, lighting including high mast etc.;
  - (d) furnish the details in terms of the noting's, approvals, tenders work order, permissions, NOCs, etc.;
  - (e) whether the Government has initiated any procedure/process to meet, consult and convince people for their support and acceptance to explore the beaches as tourist destination;
  - (f) if so, furnish the details thereof;
  - (g) whether the Government has appointed the consultants/ contractor/service provider for the purpose of exploring these beaches;
  - (h) if so, furnish the consultants/contractor/service provider in terms of their firm names, ownership details, contacts, agreements, amount paid till date in each area;
  - (i) the Government will ensure the required infrastructure in cases of all beaches in Quepem Constituency; and
  - (j) if so, furnish the details thereof?

# SHRI CHANDRAKANT KAVALEKAR

#### FACILITIES PROVIDED TO VIP'S

- 022. Will the Minister for General Administration be pleased to state:
  - (a) the details of the staff, facilities, infrastructure and financial assistance including health insurance, medical facilities, medical claims, etc., and also facilities provided to the Chief Minister, Ministers, MLAs, MPs, Ex-MLAs, Ex-MPs from 01/04/2017 till date;
  - (b) furnish the details of the list of the vehicles used by the offices of the Chief Minister, Ministers, in terms of registration numbers fuel consumption, T.A., Travelling expenditure, daily allowance;
  - (c) the list the bungalows provided to above dignitaries and the expenditure incurred till date for these bungalows in terms of renovation, staff, maintenance, expenditure etc. in each case;

- (d) furnish the details of the foreign tours by the Chief Minister, Ministers, and their staff in terms of overall expenditure in each case, permissions/ approvals from the concerned authorities, T.A., D.A. other expenditure;
- (e) whether the ministers or any other of above dignitaries are approved additional office premises other an secretariat or official bungalows; and
- (f) if so, furnish the details in terms of the copy of the orders/correspondence, expenditure incurred in their offices till date?

#### SHRI CHANDRAKANT KAVALEKAR <u>DEVELOPMENT OF VAVURLA VILLAGE</u>

- 023. Will the Minister for Tourism be pleased to state:
  - (a) whether the Government has received any proposal for the development of village Vavurla, a remote hamlet location on a hilltop in Quepem Constituency;
  - (b) if so, furnish the details with the steps taken by the department /government to provide proper facilities and develop infrastructure to Vavurla village;
  - (c) the details of the proposal for development of Vavurla village with name of the work, date of the proposal, nature of the proposal, amount of the estimate; and
  - (d) the details of the present status of the same?

#### SHRI CHANDRAKANT KAVALEKAR <u>NEW HOTELS/ GUEST HOUSES REGISTERED</u>

- 024. WILL the Minister for Tourism be pleased to state:
  - (a) whether Government has registered new hotels for business in tourism if so, the details of the procedure;
  - (b) whether NOC from the Goa State Pollution Control Board is required, if so, the purpose for the same; and
  - (c) whether statistics of guest stayed in hotel is to be submitted in advance, if so, the purpose of the same ?

# SHRI CHANDRAKANT KAVALEKAR

# NEW TRAVEL AGENCY/ TOUR OPERATOR REGISTERED

- 025. WILL the Minister for Tourism be pleased to state:
  - (a) whether Government has registered new travel agency/tour operator, furnish details thereof;

- (b) the number of registration from year 2016-17 till date;
- (c) whether Government has conducted random checks/ surprise checks to the charges taken from passengers as per Government rate;
- (d) whether any registration is cancelled due to indulgence in any illegal activities with details thereof; and
- (e) whether the tourism tax is paid regularly?

#### SHRI CHANDRAKANT KAVALEKAR VARIOUS NEW ACTIVITIES REGISTERED

- 026. WILL the Minister for Tourism be pleased to state:
  - (a) whether the registration of new activities of different agencies are done, if so the details of such registered companies from 2016-17 till date with details thereof;
  - (b) the details of registration period;
  - (c) whether Government is aware that the boats are overloaded with passengers and who is the inspecting authority on the beaches/river;
  - (d) the details the speed units for plying on the sea/ river;
  - (e) whether the safety equipment provided to the passenger are checked/verified/certified, state the time period for checking; and
  - (f) the details of accidents and deaths occurred during 2016-17 till time?

#### SHRI CHANDRAKANT KAVALEKAR

#### **DESILTING OF DAMS**

- 027. WILL the Minister for Water Resources be pleased to state:
  - (a) the total number of operational Dams in the state;
  - (b) the year all this dams were built;
  - (c) furnish dam wise details of desillting work carried out since inception;
  - (d) whether storage capacity of dam is same like earlier or decreased;
  - (e) the dam wise details of repair work carried out and expenditure incurred since inception; and
  - (f) whether there are proposals to build more dams in the State with details thereof?

# SHRI CHANDRAKANT KAVALEKAR <u>FISH EXPORTED OUTSIDE GOA</u>

028. WILL the Minister for Fisheries be pleased to state:

- (a) the total annual fish production for last three years in the state with details item-wise;
- (b) the details of fish exported outside Goa and outside India for last three years;
- (c) the number of subsidy schemes for fishermen are operational in the state with scheme wise details of money spent on schemes still date since last three years?

# SHRI CHANDRAKANT KAVALEKAR SENIOR SCALE AND JUNIOR OFFICER

- 029. WILL the Minister for Personnel be pleased to state:
  - (a) the list of senior scale and Junior Scale Officers;
  - (b) the details of senior scale officer and Junior Scale Officer posting at one place for more than three years; and
  - (c) the details of senior scale officer and junior scale officer with additional charge?

#### SHRI CHURCHILL ALEMAO

#### NOC COPIES

030. WILL the Minister for Tourism be pleased to state:

- (a) the details of copy of the tender floated by the Tourism Department for development of Colva and Benaulim beach;
- (b) the NOC copies which were given by the department; and
- (c) the agreement copies between John Fernandes, survey No. 36/2 Colva and the Department?

#### SHRI DAYANAND SOPTE

# PRESENT STATUS OF FOOT BRIDGE AT JUNASWADA

- 031. WILL the Minister for Tourism be pleased to state:
  - (a) the present status of foot bridge at Junaswada, Mandrem which was taken under Swadesh Darshan Scheme and the cost of which is 2.23 crores; and
  - (b) whether the foundation was laid by Ex-CM Shri Laxmikant Parsekar?

#### SHRI DIGAMBAR KAMAT DOMESTIC TOURISTS INVOLVED IN CRIME IN THE STATE

- 032. WILL the Minister for Tourism be pleased to state:
  - (a) the number of domestic tourists arrived in the State since 1<sup>st</sup> January 2016 till date;
  - (b) furnish the month wise details of the name of State they belong and period of their stay; and
  - (c) whether any of them were involved in any crime/rape/murder/theft etc. with details such as name of the offender and date of the incident?

#### SHRI DIGAMBAR KAMAT

#### **INTERNATIONAL TOURISTS INVOLVED IN CRIME IN THE STATE**

- 033. WILL the Minister for Tourism be pleased to state:
  - (a) the number of international tourists that arrived in the State since 1<sup>st</sup> January, 2016 till date;
  - (b) the month wise details with name of the country they belong to and period of their stay; and
  - (c) whether any of them were involved in any crime/rape/murder/theft etc. with details such as name of the offender and date of the incident?

#### SHRI DIGAMBAR KAMAT PRIZE MONEY AWARDED TO MEDAL WINNERS BY SAG

- 034. WILL the Minister for Sports & Youth Affairs be pleased to state:
  - (a) the category wise details of the amount of prize money awarded to medal winners in various disciplines for National and International events by Sports Authority of Goa since 1-1-2015 till date;
  - (b) the details of amount of prize money that has been paid from 1-1-2015 till date to all the medal winners with name of the medal winners, date of winning medals, prize money paid, date of payment; and
  - (c) the details of amount of prize money yet to be paid to the medal winners with names of players, amount of prize money to be paid, since when and the reasons for delay in payment?

#### SHRI DIGAMBAR KAMAT BEACH CLEANING CONTRACTS

- 035. WILL the Minister for Tourism be pleased to state:
  - (a) the present status of beach cleaning contracts awarded to contractors in North and South Goa;
  - (b) the details of the contracts such as validity of the contracts and renewals done if any;
  - (c) the details of the bills raised, inspections carried out, inspection report submitted, notices issued to contractors, payment released and outstanding payment with reasons for non-payment;
  - (d) whether the payments to these contractors cut off; if so, the reasons therefore;
  - (e) whether it is a fact that the contractors have presently stopped cleaning the beaches; if so, the reasons therefore;
  - (f) whether any beach cleaning contract has been awarded to any company since March 2015 till date;
  - (g) if so, the details with respect to the tender like name of the company which applied for the tender and details of the technical and financial bid; furnish the copies of the tender documents;
  - (h) furnish the report of the technical committee recommending the name of the contractor;
  - (i) the details of the contractor/ names of the partners/ directors, their addresses, names of their managers in Goa along with their addresses; and
  - (j) furnish the copies of the tender documents submitted by each of the companies?

#### SHRI DIGAMBAR KAMAT

# TAXI SERVICES STARTED BY GTDC

- 036. WILL the Minister for Tourism be pleased to state:
  - (a) whether the taxi services were started by GTDC, furnish the details including type of taxis and the date on which this service was started, etc;
  - (b) whether the tender was floated; if so, furnish details such as copy of tender, notice, copy of tender document, etc.
  - (c) the number of agencies bid for the same, furnish details such as names of the agencies and date of bidding/ amount quoted/ addresses of bidders/ PAN nos., etc;
  - (d) the names of the the lowest bidders with details;
  - (e) the details of vehicle drivers and supporting staff including cost of vehicles, with license nos., salary to drivers and their names,

commission to drivers/ details of insurance done with name of the company, etc.

(f) the revenue and profit margin been guaranteed for GTDC with this scheme?

#### SHRI DIGAMBAR KAMAT <u>BEACH SAFETY MANAGEMENT SCHEME</u>

- 037. WILL the Minister for Tourism be pleased to state:
  - (a) the details of the present status of Beach Safety Management Scheme, such as date of commencement and date of completion, amount paid till date, amount pending, number of lifeguards employed at different beaches, equipment deployed by them etc.;
  - (b) whether the Government floated fresh tenders; if so, the details along with notices, tenders and details of bids received;
  - (c) whether the Government has finalized the bids; if so, the details such as minutes of meetings of the tender scrutiny/selection committee; and
  - (d) whether the work order has been given; if so, the details such as date of work order, name of the contractor and copy of the work order?

#### SHRI DIGAMBAR KAMAT

#### **EXPENDITURE ON CARNIVAL**

- 038. WILL the Minister for Tourism be pleased to state:
  - (a) the expenditure incurred by the Tourism Department and Goa Tourism Development Corporation on the organization of Carnival for the year 2016-2017,2018 with details such as amount paid to Municipal Councils for organizing Carnivals separately, item-wise amount spent by Tourism Department and by the Goa Tourism Development Corporation separately;
  - (b) whether the accounts have been audited; if so, furnish copies of the audited statement;
  - (c) if not, reasons for not auditing the same;
  - (d) whether there is any agency or event management company for organizing the Carnival; if so, the details with name and address of the company, mode of selection, copies of advertisement for selection of agency, details of bids received, report of scrutiny committee and copy of files noting for recommending the name of the agency; and
  - (e) the details of the outstanding payment as on date with details thereto?

# SHRI DIGAMBAR KAMAT

# **EXPENDITURE ON SHIGMO**

- 039. WILL the Minister for Tourism be pleased to state:
  - (a) the expenditure incurred by the Tourism Department and Goa Tourism Development Corporation on the organization of Shigmo for the year 2016, 2017, 2018 with details such as amount paid to Municipal Councils for organizing Carvinals separately, amount spent by Tourism Department item-wise separately and by the Goa Tourism Development Corporation separately;
  - (b) whether the accounts have been audited; if so, furnish all audited statement;
  - (c) if not, reasons for not auditing the same;
  - (d) whether there is any agency or Event Management Company for organizing the Shigmo; if so, the details with name and address of company, mode of selection, copies of advertisement for selection of Agency with details of bids received, report of scrutiny Committee and copy of files notings recommending the name of Agency; and
  - (e) the details of the payment outstanding as on date with details thereof?

#### SHRI DIGAMBAR KAMAT

# **DEATH DUE TO DROWNING**

- 040. WILL the Minister for Tourism be pleased to state:
  - (a) the number of deaths reported due to drowning during last 2 years till date with month-wise details along with cause of death; and
  - (b) the number of people saved by lifeguards from drowning in the last 2 years with details thereof?

#### SHRI DIGAMBAR KAMAT STRENGTH OF STAFF OF MINISTERS

- 041. WILL the Minister for General Administrations be pleased to state:
  - (a) the strength of staff sanctioned for the office of the Chief Minister, Ministers and Leader of Opposition;
  - (b) the details such as name of the person working, date of posting, designation, salary drawn with their qualification; and
  - (c) the number of them are Government Employees and the number are on contract basis, tenure basis with details thereof?

#### SHRI DIGAMBAR KAMAT GRANTS TO FOOTBALL CLUBS

#### 042. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the total amount of grants/sponsorship given to various Football clubs in the State from 1-1-2016 till date;
- (b) furnish the breakup as to the amount paid to each of the clubs with details such as date of application and payment release date;
- (c) whether utilization certificate has been submitted, if so, furnish copies of Utilization Certificates submitted; and
- (d) the details of the grants given by the Sports Department to the various clubs from 1-1-2016 till date including names of the clubs?

#### SHRI DIGAMBAR KAMAT

# PROJECT UNDERTAKEN BY SPORTS DEPARTMENT

- 043. WILL the Minister for Sports & Youth Affairs be pleased to state:
  - (a) the number of projects/works undertaken by the Department of Sports from 01-01-2016 to date;
  - (b) furnish details of each project such as copy of notice inviting tenders, number of bids received, details of bids received with names of bidders, addresses, amount quoted;
  - (c) furnish copy of the report of scrutinizing the bids and copies of file recommending the bid and copies of work order; and
  - (d) whether any project has been undertaken on PPP mode; if so, furnish details of the projects?

# SHRI DIGAMBAR KAMAT

#### **CONTRACTORS APPOINTED FOR BLEACH CLEANING**

- 044. WILL the Minister for Tourism be pleased to state:
  - (a) furnish details of contractors appointed by Department of Tourism for Beach Cleaning work for North and South Goa from April 2014 till date; furnish details with name of the company, names of shareholders/Directors, office Address;
  - (b) whether there is any change in shareholders/Directors of the company, give details such as names of previous and new shareholders/Directors may be provided;
  - (c) whether any complaints were received by the Department against the beach cleaning contractors for changing the shareholders/Directors of the companies in violation of the Tender Clauses, copies of all such complaints may be provided; copies of Action Taken may also be provided;

- (d) whether the Beach cleaning Contractors have experience in the Beach Cleaning work; details with documentary evidence may be provided;
- (e) details of payments made to Beach Cleaning Contractors for North Goa and South Goa from April 2014 till date may be provided;
- (f) whether the Beach Cleaning Contractors obtained licences/done registration from/ with Department of Labour, Employees Provident Funds; payment details with names of workers/employees from April 2014 date for North and South Goa may be provided;
- (g) details of attendance of workers and employees maintained by beach cleaning contractor for North and South Goa may be provided; details of methodology to maintain attendance of workers and employees may be provided;
- (h) details of garbage collected by beach cleaning contractors from April 2014 till date may be provided with month-wise details for North and South Goa;
- details of Disposal of Garbage done by the beach cleaning contractors from North and South Goa with details of quantity, method of disposal from April 2014 till date month-wise may be provided;
- (j) whether Department of Tourism had allotted any Disposal Site to the beach cleaning contractors; details with letter of allotment and present status may be provided;
- (k) whether State Level Monitoring Committee had taken any decision on giving grades to the beach cleaning contractors; minutes of all state level Monitoring Committee meetings may be provided;
- whether any inspections were carried out by the State Level Monitoring Committee/ Evaluation Committee/Official of Tourism Department of the work carried out by the beach cleaning contractors in North and South Goa, all details such as Inspection Reports may be provided;
- (m) whether the Beach Cleaning Contract is renewed by the Department of Tourism; the decision of the Government regarding renewal of contract; and
- (n) the action Government has initiated regarding various complaints received regarding the irregularities in the beach cleaning work?

#### SHRI DIGAMBAR KAMAT POSTS ADVERTISED BY VARIOUS DEPARTMENTS

- 045. WILL the Minister for General Administration be pleased to state:
  - (a) the number of posts advertised by the Government during the last3 years with year-wise and Department wise details such as name

of the post, number of posts, category, pay scale, name of the daily newspaper along with date;

- (b) the number of posts scrapped with details of such posts Department-wise along with reasons; and
- (c) the number of posts re-advertised with details of such posts Department-wise along with reasons thereof?

#### SHRI FRANCISCO SILVEIRA <u>SPORTS EQUIPMENTS FOR SCHOOLS</u>

046. WILL the Minister for Sports & Youth Affairs be pleased to state whether the Government will make a budgetary provision to supply sports equipment to the Schools for the promotion of Prime Ministers Policy of Sports 'India Khelo'?

#### SHRI FRANCISCO SILVEIRA WELLS REGISTERED WITH W.R.D. IN ST. ANDRE CONSTITUENCY

047. WILL the Minister for Water Resources be pleased to state:

- (a) the number of wells registered with the Water Resources in St. Andre Constituency; furnish the list Panchayat-wise;
- (b) whether the Department has conducted septic tests to check the contamination of well water; furnish the dates on which these tests were conducted;
- (c) the methods Government uses to purify the contaminated water of the wells;
- (d) whether the Government make it necessary for the people to register the domestic wells with the Department; and
- (e) the number of bore wells existing in the Constituency; whether the legal clearance was obtained from the Department?

# SHRI FRANCISCO SILVEIRA

#### **EMPLOYEES EMPLOYED WITH VARIOUS DEPARTMENT**

- 048. WILL the Minister for General Administration be pleased to state:
  - (a) the number of Government employees in different Departments by 31<sup>st</sup> March, 2019;
  - (b) whether these vacancies filled by direct recruitment or by regularization of services of the contract workers; and
  - (c) whether the employees will be given extension of service?

#### SHRI FILIP RODRIGUES

# NUMBER OF VACANT POSTS

- 049. WILL the Minister for Personnel be pleased to state:
  - (a) the number of vacant posts in various Government Departments as on date; furnish details such as name of the Department, designation of vacant post, number of posts designation-wise, date from which the post is vacant and reasons for not filling up of the posts; and
  - (b) whether the Government is intending to fill up the posts; if so, furnish details such as likely date of advertising the vacancies and likely date of filling up of the post?

# SHRI FILIP RODRIGUES <u>DEVELOPMENT OF VILLAGE SCHOOL PLAYGOUND IN VELIM</u> CONSTITUENCY

- 050. WILL the Minister for Sports & Youth Affairs be pleased to state:
  - (a) furnish details of the progress of Village School Playground at Sirlim in Velim Constituency; the time frame by which it will be completed in all respect;
  - (b) the status of Village Playground at Sao Jose De Areal; whether administrative approval is obtained for the work; and
  - (c) if so, furnish details and likely date of tender?

#### SHRI FILIP RODRIGUES

#### NON-AVAILABILITY OF DOCKING FACILITIES FOR TRADITIONAL FISHERMEN

- 051. WILL the Minister for Fisheries be pleased to state:
  - (a) whether the Government is aware about the hardships faced due to non-availability of docking facilities to the traditional fishermen at Cutbona Jetty; and
  - (b) if so, furnish details of traditional fishermen demand and the necessary solution to solve the problem?

#### SHRI ISIDORE FERNANDES

#### **HINTERLAND TOURISM IN THE STATE**

- 052. WILL the Minister for Tourism be pleased to state:
  - (a) whether the Government has taken steps to promote hinterland tourism in the State;

- (b) if so, furnish details of various projects initiated and implemented by the Government from 2015 to 2018 in the hinterland of Canacona Constituency;
- (c) whether the funds were received from the Ministry of Tourism for the project; if so, furnish details;
- (d) if projects were not implemented in Canacona Constituency; furnish reasons thereof; and
- (e) whether the Government will promote hinterland projects in Canacona Constituency

#### SHRI ISIDORE FERNANDES <u>SCHEME FOR ILLUMINATION OF RELIGIOUS PLACES /</u> <u>INSTITUTIONS</u>

- 053. WILL the Minister for Tourism be pleased to state:
  - (a) whether the scheme for illumination of religious places / institutions still in operation;
  - (b) if so, furnish details of religious places / institutions those are listed for illumination;
  - (c) whether any work for illumination of religious institutions have been awarded ;
  - (d) whether there is any plan to take up illumination of additional religious structure; and
  - (e) if so, furnish the criteria to be followed?

#### SHRI ISIDORE FERNANDES

# RAIN HARVESTING PROJECT IN GOA

- 054. WILL the Minister for Water Resources be pleased to state:
  - (a) whether Government had promoted rain water harvesting project in Goa;
  - (b) if so, furnish details of water harvesting project implement by Water Resources Department in Canacona constituency for last 5 years;
  - (c) whether Government has plan to make rain water harvesting project mandatory for housing and hotels projects with details thereof; and
  - (d) if not, furnish reasons for not making it mandatory?

# SHRI ISIDORE FERNANDES <u>COURSES CONDUCTED AT VARIOUS ITIS</u>

- 055. WILL the Minister for Airport be pleased to state:
  - (a) whether any courses are conducted till date at various ITIs and at Aviation Skill Development Centre to train Goa youth for getting employment at "Mopa Airport";
  - (b) if so, furnish details such as type of courses conducted and the location in Goa; and
  - (c) if not, reasons for not conducting courses?

# SHRI ISIDORE FERNANDES

#### **GOA 365 DAYS HOLIDAY DESTINATION**

056. WILL the Minister for Tourism be pleased to state:

- (a) whether it is a fact that Goa is a 365 days holiday destination;
- (b) if so, the various activities which are there and can be visited by tourist who may visit for a weekend destination i.e. other than privately run casinos and night markets ; and
- (c) the other activities that tourist can enjoy at night other than privately run Casinos and night markets; furnish details?

#### SHRI ISIDORE FERNANDES

#### SPECIAL EMPOWERED COMMITTEE

- 057. WILL the Minister for Personnel be pleased to state:
  - (a) whether a special empowered committee has drafted the policy to regularize all contractual workers in Government Sector;
  - (b) if so, furnish details; and
  - (c) whether all the contractual staff as of date will be recruited in all vacancies created in future?

#### SHRI ISIDORE FERNANDES

#### COSTAL VILLAGES IN GOA

- 058. WILL the Minister for Fisheries be pleased to state:
  - (a) whether there is a need to declare some coastal village in Goa as fishing village to protect the rights of fishing community;
  - (b) if so, furnish details of steps taken;
  - (c) if not, whether Government intends to declare some prominent fishing coastal villages of Goa as fishing coastal villages of Goa as fishing village to protect the right of fishing community?

# SHRI ISIDORE FERNANDES <u>BEACH CLEANING IN CANACONA CONSTITUENCY</u>

- 059. WILL the Minister for Tourism be pleased to state:
  - (a) whether the contractor have engaged workers / employees for beach cleaning in Canacona constituency;
  - (b) if so, furnish details along with name, address, sites and location of employees deployed; and
  - (c) furnish month wise details of garbage collected by beach cleaning contractor from March, 2017 till date along with details of garbage disposal, sites of disposal etc.?

#### SHRI ISIDORE FERNANDES <u>SOIL EROSION AT BEACHES AND RIVER BANKS OF CANACONA</u> TALUKA

- 060. WILL the Minister for Water Resources be pleased to state:
  - (a) whether the Government has taken any steps to protect and prevent the large scale soil erosion taking place at beaches and river banks of Canacona taluka;
  - (b) if so, furnish beach wise and river wise details along with location;
  - (c) whether any repairs have been carried out ; if so, with the amount spend towards the same; and
  - (d) if not, whether Government intend to carry out the survey / site inspection and prevent the soil erosion?

# SHRI ISIDORE FERNANDES

# <u>FEED FOR FRESH WATER FISH IN CHAPOLIM DAM</u>

- 061. WILL the Minister for Fisheries be pleased to state:
  - (a) whether the Government is aware of the fresh water fish reaching in Chapolim Dam;
  - (b) if so, whether the feed used is hazardous;
  - (c) whether the Government has any plan to construct ponds to rear fresh water fish as those found in Chapolim Dam;
  - (d) if so, the details thereof;
  - (e) if not, the reasons for not preparing project for rearing of fresh water fish in separate ponds; and
  - (f) the details for not studying on project to start ponds for fresh water fish rearing?

#### SHRI ISIDORE FERNANDES

# **DUAL CITIZENSHIP ISSUE**

- 062. WILL the Minister for NRI Affairs be pleased to state:
  - (a) whether the Government aware that Goans obtain Portuguese and other Nationalities in search of decent jobs;
  - (b) if so, whether Government intends to put a proposal of Dual Citizenship with concerned authorities at the Centre;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons for not putting the proposal for the same?

#### SHRI ISIDORE FERNANDES DEVELOPMENT OF POINGUINNIM AND TALPONA GROUNDS

063. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) whether the Government has any proposal for developing grounds at Potkem in Poinguinnim and Talpona;
- (b) if so, the details of the action taken towards the same, till date; and
- (c) if not, the reasons therefor?

#### SHRI MILIND NAIK <u>STABILIZATION OF SLOPE AT TARIWADO, BOGDA IN</u> MORMUGAO

064. WILL the Minister for Water Resources be pleased to state the timeframe by which the work of stabilization of slope at Tariwaddo, Bogda in Mormugao Constituency with rock bolts and PCC retaining wall, will be completed?

#### SHRI MILIND NAIK <u>SHED FOR STORING FISHING GEAR AND CONSTRUCTION OF</u> BREAK WATER LINE

- 065. WILL the Minister for Fisheries be pleased to state:
  - (a) whether the Government has any plan to provide the fishermen at Baina Beach in Mormugao Constituency with a suitable common open shed for storing fishing nets and other fishing gear;
  - (b) if so, the details thereof;
  - (c) whether the Government has any proposal for construction of break-water line at Baina Seashore; and
  - (d) if so, the details thereof?

#### SHRI PRASAD GAONKAR

# VEHICLE HIRED BY THE DEPARTMENT OF WATER RESOURCES

066. WILL the Minister for Water Resources be pleased to state:

- (a) the total number of Government Vehicle and private vehicle hired by the Department of Water Resources;
- (b) the procedure required to be followed for hiring the private vehicle;
- (c) the daily basis rates for private hired vehicle by the Water Resource; and
- (d) the total number of vehicle hired by the WRD Department Sanguem from 2012 till date?

#### SHRI PRASAD GAONKAR

#### SOCIAL SERVICE SCHEMES UNDER THE WATER RESOURCES

067. WILL the Minister for Water Resources be pleased to state:

- (a) the list of Social Service Schemes available with the Water Resources; and
- (b) the list of beneficiaries who benefited from such schemes?

#### SHRI PRASAD GAONKAR <u>DE-SILTING OF DAM AREA IN SANGUEM CONSTITUENCY</u>

068. WILL the Minister for Water Resources be pleased to state the status of the de-silting of Dam area in Sanguem Constituency?

#### SHRI PRASAD GAONKAR

#### **CANALS REPAIRS/RENOVATION IN SANGUEM CONSTITUENCY**

069. WILL the Minister for Water Resources be pleased to state:

- (a) the year-wise details of the total number of canals taken up for repairs/renovation purposes in Sanguem Constituency from 2012 till date;
- (b) the year-wise details of the with name, area of canal, the total amount of tender passed for each canal taken up for repairs/renovation purposes in Sanguem Constituency from 2012 till date; and
- (c) the details of the contractor in whose favor the tender was passed from 2012 till date with year wise details?

#### SHRI PRASAD GAONKAR <u>CLEANING OF CANALS IN SANGUEM CONSTITUENCY</u>

070. WILL the Minister for Water Resources be pleased to state:

- (a) the year-wise details of the total number of canals taken up for cleaning purposes in Sanguem Constituency from 2012 till date;
- (b) the year-wise details of the with name of the canal, area of canal, the total amount of tender passed for each canal taken up for cleaning purposes in Sanguem Constituency from 2012 till date; and
- (c) the details of the contractor in whose favor the tender was passed from 2012 till date with year wise details?

#### SHRI PRASAD GAONKAR LAND ACQUIRED FOR SALAULIM DAM DISTRIBUTARIES

- 071. WILL the Minister for Water Resources be pleased to state:
  - (a) the land acquired for all the Salaulim Dam distributaries with survey number;
  - (b) furnish the copy of Official Gazette Notification of the land acquired;
  - (c) the details of land acquired and subsequently dropped; and
  - (d) the details of land where there have been complaints of encroachments?

#### SHRI PRASAD GAONKAR

# SALAULIM IRRIGATION PROJECT

- 072. WILL the Minister for Water Resources be pleased to state:
  - (a) whether there are any document, photographs of submerged villages, topography of Salaulim Irrigation project while executing the work; and
  - (b) if so, whether the Government has any plan to set up library cum exhibition room for the tourist for the same?

#### SHRI PRASAD GAONKAR

#### VEHICLE IN WATER RESOURCES DEPARTMENT

- 073. WILL the Minister for Water Resources be pleased to state:
  - (a) the number of vehicle in running condition in in each division in Water Resources Department;
  - (b) the number of tourist taxi vehicle hired by Water Resources Department division-wise;

(c) the total number of drivers are presently working in Water Resources Department and number of them without vehicle?

#### SHRI PRASAD GAONKAR <u>SCHEMES AVAILABLE UNDER TOURISM DEPARTMENT</u>

074. WILL the Minister for Tourism be pleased to state the list of various schemes or beautification Schemes available under Tourism Department?

#### SHRI PRASAD GAONKAR <u>DETAILS OF TOTAL LAND AVAILABLE WITH IRRIGATION</u> <u>DEPARTMENT</u>

075. WILL the Minister for Water Resources be pleased to state the details of total land available with irrigation Department with the survey number and area in Sanguem Constituency?

#### SHRI PRASAD GAONKAR <u>STATUS OF THE ZANODEM CANAL IN VILLAGE PANCHAYAT</u> <u>MOLCORNEM</u>

076. WILL the Minister for Water Resources be pleased to state:

- (a) the status of the Zanodem Canal (Water Resources) situated at Village Panchayat Molcornem in Sanguem Constituency;
- (b) the details i.e. name of the contractor and total amount of tender passed for Zanodem Canal (Water Resources) situated in the Village Panchayaat Molcorem in Sanguem Constituency;
- (c) the total amount spend to filling/dumping soil for Zanodem Canal (Water Resources) situated at Village Panchayat Molcornem in Sanguem Constituency; and
- (d) the said canal/water resource work was started ten years ago and still not completed; the position of the canal is dry, the reason for the delay of the completion of the work and for dryness of the said canal?

#### SHRI PRASAD GAONKAR DETAILS OF BANDARAS IN SANGUEM CONSTITUENCY

- 077. WILL the Minister for Water Resources be pleased to state:
  - (a) furnish the details of Bandaras in Sanguem Constituency;
    - a. total numbers of Bandaras in V.P Molcornem in Sanguem Constituency;
      - b. total numbers of the Bandaras in V.P Rivona in Sanguem Constituency;

- c. total numbers of the Bandaras in V.P Netravali in Sanguem Constituency;
- d. total numbers of the Bandaras in V.P Vaddem in Sanguem Constituency;
- e. total numbers of the Bandaras in V.P Caurem Pirla in Sanguem Constituency;
- f. total numbers of the Bandaras in V.P Bhati in Sanguem Constituency;
- g. total numbers of the Bandaras in V.P Ugem in Sanguem Constituency;
- (b) furnish details of total amount of tender passed for each Bandaras along with names and the areas of Village Panchayat in Sanguem Constituency from 2012 to till date year wise i.e 2012-2013, 2013-2014,2014-2015,2015-2016,2016-2017,2017-2018;
- (c) furnish details of the total amount of tender passed for the maintenance of each Bandaras along with the name and area of the Village Panchayat in Sanguem Constituency from 2012 to till date year wise;
- (d) the amount for the maintenance of Bandaras is given from time to time, there is negligence in maintenance due to which the number of river bank/side erosion takes place near the Bandaras in Sanguem Constituency, the reason for said negligence; and
- (e) the steps taken to prevent the said river side erosion with details thereof?

#### SHRI PRASAD GAONKAR

#### JETTY SPOTS AVAILABLE AT NEW ST.MONICA JETTY

- 078. WILL the Minister for Water Resources be pleased to state:
  - (a) furnish file Noting's and other Government decisions with regards to Tender No. W/146/PC/GTDC/2015-16/946 dated 8/1/16 for Development, operation and maintenance of St. Monica jetty terminal building and Maintenance of multi-level car parking open bus parking and open jetty areas facilities in Panaji Goa and present status of the tender along with comparative bids of bidders;
  - (b) the total jetty spots available at St. Monica jetty;
  - (c) the number of jetty spots available were auctioned and the number of available;
  - (d) with respect to the auctioned jetty sports of St. Monica jetty furnish details of tender, the winning bidders, the details on comparative bids, the term of lease, and copy of the document of lease or MOU signed with each successful bidder. Furnish copy if available;

- (e) whether there was auction conducted for permitting vessels to ply of St. Monica jetty other than the jetty spots which were auctioned. if so furnish details;
- (f) the details of vessels along with seating capacity and owners of vessels registered under Goa Boat owners association in Tabular format;
- (g) the details of vessels belonging to GTDC with seating capacity;
- (h) the monthly Revenue earned by each vessels plying at the St. Monica jetty from 2012 furnish the same in a tabular format;
- (i) whether a Jetty Management policy has been undertaken by GTDC to manage the business at St. Monica jetty;
- (j) if so, furnish copy/ details of the policy, E copy if available;
- (k) if no, then how is the same managed; furnish details;
- (1) furnish file Noting's and information on permission given to Coral Queen 2 to operate from SM jetty; and
- (m) the information on formalities for a new vessel to berth at St. Monica jetty?

#### SHRI PRASAD GAONKAR <u>STATUS OF THE ONGONING PROJECT AT SALAULIM DAM</u> XELPEM IN SANGUEM

- 079. WILL the Minister for Tourism be pleased to state:
  - (a) the status of the ongoing project which is undertaken near Salaulim Dam Xelpem in Sanguem Constituency;
  - (b) the details of land acquired for the said project;
  - (c) the estimate cost of the same project;
  - (d) the details of NOC/approval documents;
  - (e) the details of inspection report and action initiated;
  - (f) the completion period of said project; if delay reason for the same; and
  - (g) the work of the said project is temporary stopped reason for the same the stop of the work?

#### SHRI PRASAD GAONKAR <u>PLANS ARE UNDERTAKEN BY TOURISM DEPARTMENT</u>

080. WILL the Minister for Tourism be pleased to state the proposed plans undertaken by Tourism Department for promoting Tourism in Sanguem Constituency?

#### SHRI PRASAD GAONKAR <u>PLAYGROUNDWORK UNDERTAKEN BY THE SPORT</u> <u>AUTHORITY/DEPARTMENT</u>

081. WILL the Minister for Sports and Youth Affairs be pleased to state the proposed work undertaken by the Sports Authority /Department for playgrounds in Sanguem Constituency; if yes furnish details of location of grounds, estimates cost of each grounds and present situation of the playground?

#### SHRI PRAVIN ZANTYE <u>DEVELOPMENT OF OLD HISTORICAL TEMPLE OF</u> <u>SAPTAKOTESHWAR AT NARVE IN MAYEM CONSTITUENCY</u>

082. WILL the Minister for Tourism be pleased to state:

- (a) whether Government is intending to develop centuries old historical temple of Saptakoteshwar at Deulwada Narve in Mayem Constituency;
- (b) if so, steps taken by the Government to develop the Temple and its beautification of surrounding to attract tourists in the vicinity, whether adequate parking facility and widening of approach roads have been included in this project and which are the ruts to reach the temple ;
- (c) the details of the project ;
- (d) is the beautification development status of the sgar Tali which is part of Saptakoteshwar Temple in V.P. Narve ; and
- (e) furnish details ?

#### SHRI PRAVIN ZANTYE

#### SARVAN KARAPUR PLAY GROUND

083. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) whether the Government is aware of the unavailability of the play ground in the Village Panchyat of Karapur Sarvan in Mayem Constituency;
- (b) if so, whether the land is acquired by V.P. for the purpose will be taken over by the Director of Sports for development of play ground;
- (c) furnish details ;
- (d) whether there is a proposal to construct a playground in V. P. Van Maulinguem, Kudchirem in Mayem Constituency; and
- (e) if so, furnish details ?

#### SHRI PRAVIN ZANTYE GALVAN GROUND IN ARDHAWADA OF MAYEM-VAIGINIM IN MAYEM

084. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) whether the Galvan Ground in Ardhawada of V.P. Mayem Vaiginim has been handed over to Government for development ;
- (b) if so, area of the ground and its survey no. May be indicated;
- (c) the present status of its development ;
- (d) when the work of the above Playground will be started; and
- (e) furnish details ?

#### SHRI PRAVIN ZANTYE <u>SALIM ALI BIRD SANTUARY AT CHODAN IN MAYEM</u> CONSTITUENCY

- 085. WILL the Minister for Tourism be pleased to state:
  - (a) whether the Government is aware that a lot of tourist are visiting Salim Ali Bird Sanctuary at Chodan in Mayem Constituency;
  - (b) if so, whether proper facilities like parking place, toilets, sitting benches, Garbage bins and proper lighting arrangement aremade at the site for the benefit of the tourist;
  - (c) whether the Government has made any long term infrastructure development and beautification master plan to attract more National and International tourist; and
  - (d) furnish details ;

#### SHRI RAJESH PATNEKAR <u>WATER RESOURCES DEVELOPMENT SCHEMES</u>

086. WILL the Minister for Water Resources be pleased to state:

- (a) furnish the list of beneficiaries of the Nitol Baim Schemes since its inception ;
- (b) the details, taluka wise with all details of the beneficiaries ; and
- (c) the amount was spent on this Schemes with details thereof?

# SHRI RAJESH PATNEKAR

# **GROUND WATER LEVEL IN THE STATE**

087 .WILL the Minister for Water Recourses be pleased to state:

- (a) whether the department carries out Studies and Analysis about the ground water level in the state furnish details, of the ground water studies carried out in last ten years give year wise;
- (b) the maps and Charts showing the ground water level in the state, taluka wise, whether the ground water level in the state are

depleting, at what rate and what depth is ground water level in the state, what conclusion can be drawn from the ground water table studies, give complete analysis;

- (c) the list and details of the ground water level officers, give the list of the license holders underground water regulation Act 2002, give details of this tanker owners how are this licensees renewed, give details;
- (d) the details of the scheduled and non- schedule area under this Act; and
- (e) the details of the amount of subsidy granted under the rain water harvesting Schemes of the department give details for last ten years, whether there is any provision for compulsory rain water harvesting in any building, furnish details?

#### SHRI WILFRED D'SA

#### **DISCREPANCIES IN POSTS**

088. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) whether it is a fact that the post of Asst. Physical Education Officer
   (EPEO) in the Directorate of Sports & Youth Affairs and Asst.
   District Education Inspector (ADEI ) in Directorate of Education are being the same stream in each of the Department ;
- (b) whether there is any discrepancy in the pay package of these post; and
- (c) whether there is any proposal with the Government for rectifying any of the behalf if so, the present status of the case ?

ASSEMBLY HALL PORVORIM, GOA 2<sup>nd</sup>August, 2018

#### N. B. SUBHEDAR SECRETARY, LEGISLATURE